

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 1985/96

Date of decision 16.12.96

Hon^oble Shri S.R. Adige, Member (A)

Hon^oble Smt Lakshmi Swaminathan, Member (J)

Shri Banwar Pal
s/o Shri Prabhu Dayal,
R/O RZF 77/18, Raj Nagar-II
Palam Colony, New Delhi-45

... Applicant

(By Advocate Shri A.K. Trivedi)

Vs.

1. Union of India, through it's
Secretary, Ministry of Defence
South Block, New Delhi-110011
2. Commander Works Engineer
(Air Force) Palam, Delhi Cantt-110010
3. Garrison Engineer (North)
Air Force Palam,
Delhi Cantt-110010

... Respondents

(By Advocate Mrs Meera Chhibber)

O R D E R (ORAL)

(Hon^oble Shri S.R. Adige, Member (A)

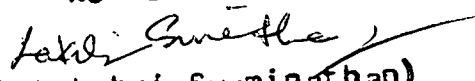
Heard.


We note that despite several opportunities being granted to the respondents, they have failed to file reply.

In this connection, Mrs Chhibber has filed respondents letter dated 23.11.1996, copy of which is taken on record from which it appears that the applicant's grievance is under consideration.

We dispose of this OA with a direction to the respondents to dispose of the applicants prayer, in the light of the above letter in accordance with the existing rules and instructions on the subject within two months from the date of receipt of a copy of this order.

No costs.


(Smt. Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Member (A)

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